

IN THE HIGH COURT OF MEGHALAYA
SHILLONG

(93)

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.E.P.01.05.2016 TO 31.05.2016

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 31.05.2016
1	(RFA) Regular First Appeal	S/B	3			3
		D/B				
2	(MAF) Misc Appeal First	S/B	2			2
		D/B				
3	(RSA) Regular Second Appeal	S/B	7			7
		D/B				
4	(CRP) Civil Revision Petition	S/B	20	4	1	23
		D/B				
5	Review Petition	S/B	6			6
		D/B	5			5
		F/B				
6	(MC) Misc Case (Civil)	S/B				
		D/B				
		F/B				
7	(WPC) Writ Petitions (Civil)	S/B	359	28	29	358
		D/B	58	1	7	58
		F/B	1			1
8	(CA) Company Appeal	S/B	1			1
		D/B				
9	(C. Petn) Company Petition	S/B	5			5
		D/B				
10	(PLL) Public Interest Litigation	S/B				
		D/B	15			15
		F/B				
11	(WA) Writ Appeal	S/B				
		D/B	53	40	4	89
12	(Test. Case) Testamentary Case	S/B	1			1
		D/B				
13	(MAC) Motor Accident Claim	S/B	1			1
		D/B				
14	(Cont Case C) Contemp Case Civil	S/B	24	1	3	22
		D/B				
15	(ITA) Income Tax Appeal	S/B	1			1
		D/B				
16	(SA) Second Appeal	S/B	1			1
		D/B				
17	(FA) First Appeal	S/B	3			3
		D/B				
18	Arbitration Petition	S/B	1	1		2
		D/B				
19	(CrI A) Criminal Appeal	S/B	8		1	7
		D/B	9			9
20	(CrI Rev Petn) Criminal Revision Petition	S/B	2	1		3
		D/B				
21	(CrI Petn) Criminal Petition	S/B	14	5	5	14
		D/B				
22	Contempt Case (suo-moto)	S/B				
		D/B	1			1
23	Bail Application / Anticipatory Bail (BA/AB)	S/B		3	2	1
		D/B				
24	(W.P.CrI) Writ Petition (Criminal) (Habeas Corpus)	S/B				
		D/B	1			1
25	(CrI MC) Criminal Misc Case	S/B				
		D/B				
26	(Trp P CrI) Transfer Petition (Criminal)	S/B				
		D/B				
27	(Cont Case CrI) Contempt Case (Criminal)	S/B				
		D/B	1			1
28	Arbitration Appeal	S/B				
		D/B	1			1
	TOTAL		604	84	52	636